

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :25-03-2022

Date : 25.03.2022										
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	16836/2022	25.03.2022	RSA-590/2005	P. C. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-14			(Seat No-)
2	16837/2022	25.03.2022	CMP-218/2022	P. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Seat No-)
3	16838/2022	25.03.2022	CMP-217/2022	P. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Seat No-)
4	16839/2022	25.03.2022	WP (C) - 3119/2012	P.R. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Seat No-)
5	16840/2022	25.03.2022	WP (C) - 7360/2022	SUDARSAN BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
6	16841/2022	25.03.2022	WP (C) - 11771/2014	N. SAHOO	C.O.	COURT NO. 10 OLD	Order Dtd. 2022-03-23			(Seat No-105)
7	16842/2022	25.03.2022	WP (C) - 11771/2014	A.K. PARIDA	C.O.	COURT NO. 10 OLD	Order Dtd. 2022-03-23			(Seat No-105)
8	16843/2022	25.03.2022	WP (C) - 25198/2011	PITABAS NAYAK	C.O.	COURT NO. 10 OLD	Order Dtd. 2022-03-22			(Seat No-105)

9	16844/2022	25.03.2022	WP (C) - 8357/2011	B.K. PATI	C.O.	COURT NO. 10 OLD	Order Dtd. 2022-03-22			(Seat No-105)
10	16845/2022	25.03.2022	WP (C) - 31392/2011	P.K. BARIK	C.O.	COURT NO. 10 OLD	Order Dtd. 2022-03-22			(Seat No-105)
11	16846/2022	25.03.2022	WP (C) - 31284/2021	M.N. MOHYANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Seat No-105)
12	16847/2022	25.03.2022	WP (C) - 2548/2010	P.K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Seat No-105)
13	16848/2022	25.03.2022	WP (C) - 39020/2021	D.P. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-16			(Seat No-105)
14	16849/2022	25.03.2022	WP (C) - 39020/2021	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-16			(Seat No-105)
15	16850/2022	25.03.2022	CMAPL-817/2019	ASHUTOSH BARIK	GENERAL		Petition		M.J.C.	(Seat No-4)
16	16851/2022	25.03.2022	MACA-610/2019	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Seat No-4)
17	16852/2022	25.03.2022	OJC-9919/2001	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-21			(Seat No-4)
18	16853/2022	25.03.2022	WP (C) - 3709/2020	R. C. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2022-03-22			(Seat No-4)
19	16854/2022	25.03.2022	OJC-15984/1997	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
20	16855/2	25.03.2022	WP (C) -	P. C. DAS	C.O.	COURT	Order			(Se

	022	22	21710/2011			NO. 9	Dtd. 2022-03-22			at No-105)
21	16856/2022	25.03.2022	OJC-15984/1997	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Se at No-105)
22	16857/2022	25.03.2022	CMAPL-86/2022	R. K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-105)
23	16858/2022	25.03.2022	OJC-15984/1997	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Se at No-105)
24	16859/2022	25.03.2022	WP (C) - 6657/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Se at No-105)
25	16860/2022	25.03.2022	ITA-52/2018	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-105)
26	16861/2022	25.03.2022	WP (C) - 6661/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Se at No-105)
27	16862/2022	25.03.2022	WP (C) - 6663/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Se at No-105)
28	16863/2022	25.03.2022	ITA-60/2018	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-105)
29	16864/2022	25.03.2022	ITA-86/2018	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22		CIVIL REVISION	(Se at No-1)
30	16865/2022	25.03.2022	WP (C) - 2743/2013	JYOTI RANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-03-21			(Se at No-1)

31	16866/2022	25.03.2022	OJC-3097/1996	P. C. DAS	C.O.	COURT NO. 6	Order Dtd. 2022-03-22			(Se at No-1)
32	16867/2022	25.03.2022	WP (C) - 16603/2011	P.K. RATH	GENERAL		Order Dtd. 2022-03-22			(Se at No-1)
33	16868/2022	25.03.2022	WP (C) - 7379/2022	J. R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-1)
34	16869/2022	25.03.2022	WP (C) - 5625/2022	DILIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-1)
35	16870/2022	25.03.2022	WP (C) - 2016/2006	S.BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22		WRIT BRANCH -2	(Se at No-9)
36	16871/2022	25.03.2022	WP (C) - 11072/2003	M.R. MALLA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-9)
37	16872/2022	25.03.2022	WP (C) - 4146/2004	G.SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-9)
38	16873/2022	25.03.2022	WP (C) - 4146/2004	R. K. MAHABHOI	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-9)
39	16874/2022	25.03.2022	WP (C) - 4146/2004	BIJAY KUMAR DALEI	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-9)
40	16875/2022	25.03.2022	WP (C) - 7421/2010	R. K. MAHABHOI	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-9)
41	16876/2022	25.03.2022	WP (C) - 7421/2010	G.SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-9)
42	16877/2022	25.03.2022	WP (C) - 6904/2003	BIJAY KUMAR DALEI	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-9)
43	16878/2022	25.03.2022	WP (C) - 6904/2003	S. K. RATH	C.O.	COURT NO. 9	Order Dtd. 2022-			(Se at No-

							03-22			9)
44	16879/2022	25.03.2022	WP (C) - 6904/2003	R. K. MAHABHOI	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-9)
45	16880/2022	25.03.2022	BLAPL-11149/2021	SOMANATH BARDHAN	C.O.	COURT NO. 25	Order Dtd. 2022-03-23		CRMINAL MISC-2	(Se at No-16)
46	16881/2022	25.03.2022	STREV-26/2008	M. N. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Se at No-16)
47	16882/2022	25.03.2022	WP (C) - 15314/2021	GIRIDHARI ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23		WRIT BRANCH -4	(Se at No-37)
48	16883/2022	25.03.2022	WP (C) - 2951/2022	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-03-23			(Se at No-37)
49	16884/2022	25.03.2022	WP (C) - 4809/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2022-03-23			(Se at No-37)
50	16885/2022	25.03.2022	WPC (OAC) - 1628/2004	B C PANDA	GENERAL		Order Dtd. 2021-12-13			(Se at No-37)
51	16886/2022	25.03.2022	WP (C) - 7550/2022	R. K. MAHABHOI	C.O.	COURT NO. 6	Order Dtd. 2022-03-23		WRIT BRANCH -6	(Se at No-24)
52	16887/2022	25.03.2022	RPFAM-16/2010	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-24)
53	16888/2022	25.03.2022	WP (C) - 5036/2022	K. S. DAS	C.O.	COURT NO. 6	Order Dtd. 2022-03-23			(Se at No-24)
54	16889/2022	25.03.2022	RPFAM-71/2011	A.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-03-21			(Se at No-24)
55	16890/2022	25.03.2022	WP (C) - 6644/2022	TAPAN SWAIN	C.O.	COURT NO. 6	Order Dtd. 2022-03-23		WRIT BRANCH -3	(Se at No-12)
56	16891/2022	25.03.2022	WP (C) - 7076/20	J.P. KAR	C.O.	COURT NO. 6	Order Dtd.			(Se at

			22				2022-03-23			No-12)
57	16892/2022	25.03.2022	WP (C) - 2718/2022	AJAY KUMAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-22		WRIT BRANCH -1	(Se at No-1)
58	16893/2022	25.03.2022	WP (C) - 545/2017	P. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-1)
59	16894/2022	25.03.2022	WP (C) - 7077/2022	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-1)
60	16895/2022	25.03.2022	WP (C) - 546/2017	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-1)
61	16896/2022	25.03.2022	WP (C) - 7068/2022	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-1)
62	16897/2022	25.03.2022	WP (C) - 7069/2022	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-1)
63	16898/2022	25.03.2022	WP (C) - 7066/2022	J.P. KAR	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-1)
64	16899/2022	25.03.2022	WP (C) - 707/2022	J.P. KAR	C.O.	COURT NO. 9	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Se at No-103)
65	16900/2022	25.03.2022	WP (C) - 7072/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 9	Order Dtd. 2022-03-23			(Se at No-103)
66	16901/2022	25.03.2022	WP (C) - 7067/2022	J.P. KAR	C.O.	COURT NO. 9	Order Dtd. 2022-03-23			(Se at No-103)
67	16902/2022	25.03.2022	WP (C) - 15300/2019	B S SWAIN	GENERAL		Order Dtd. 2021-05-17			(Se at No-103)
68	16903/2	25.03.20	WP (C) -	G.	C.O.	COURT	Order		WRIT	(Se

	022	22	6280/2022	SUNDARA		NO. 25	Dtd. 2022-03-23		BRANCH-5	at No-21)
69	16904/2022	25.03.2022	WP (C) - 6278/2022	G. SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23		WRIT BRANCH-5	(Se at No-21)
70	16905/2022	25.03.2022	WP (C) - 9281/2019	R.K. MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-21)
71	16906/2022	25.03.2022	ABLAPL-16762/2021	B.S. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Se at No-21)
72	16907/2022	25.03.2022	RPFAM-89/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-21)
73	16908/2022	25.03.2022	WP (C) - 6270/2022	P.C.KAR	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
74	16909/2022	25.03.2022	ABLAPL-16764/2021	B.S. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-21)
75	16910/2022	25.03.2022	FAO-530/2020	TRILOCHAN BAG	C.O.	COURT NO. 24	Order Dtd. 2022-03-21			(Se at No-21)
76	16911/2022	25.03.2022	ABLAPL-16765/2021	B.S. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-21)
77	16912/2022	25.03.2022	FAO-530/2020	J. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-03-21			(Se at No-21)
78	16913/2022	25.03.2022	WP (C) - 36336/2021	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-21)
79	16914/2022	25.03.2022	WP (C) - 32/2022	NIRANJAN PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-21)
80	16915/2022	25.03.2022	WP (C) - 32/2022	D.BALARAJ U RAO	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-21)

81	16916/2022	25.03.2022	WP (C) - 36336/2021	A.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-21)
82	16917/2022	25.03.2022	WP (C) - 4646/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
83	16918/2022	25.03.2022	WP (C) - 4653/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
84	16919/2022	25.03.2022	WP (C) - 4646/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
85	16920/2022	25.03.2022	WP (C) - 4652/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
86	16921/2022	25.03.2022	WP (C) - 4652/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
87	16922/2022	25.03.2022	WP (C) - 4648/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
88	16923/2022	25.03.2022	WP (C) - 4653/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
89	16924/2022	25.03.2022	WP (C) - 4648/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
90	16925/2022	25.03.2022	WP (C) - 5223/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
91	16926/2022	25.03.2022	WP (C) - 4486/2022	H.K. MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-21)
92	16927/2022	25.03.2022	WP (C) - 5223/2022	M BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
93	16928/2022	25.03.2022	WP (C) - 5227/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-			(Se at No-

							03-22			21)
94	16929/2022	25.03.2022	WP (C) - 5227/2022	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-21)
95	16930/2022	25.03.2022	WP (C) - 7409/2022	S.K. MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-21)
96	16931/2022	25.03.2022	WP (C) - 5228/2022	M. BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Se at No-21)
97	16932/2022	25.03.2022	WP (C) - 5228/2022	M. BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Se at No-21)
98	16933/2022	25.03.2022	CONTC-2490/2021	M/S. G.P.JENA, R.R.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-23	CONTEMPT		(Se at No-1)
99	16934/2022	25.03.2022	WP (C) - 5229/2022	M. BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Se at No-1)
100	16935/2022	25.03.2022	WP (C) - 5229/2022	M. BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Se at No-1)
101	16936/2022	25.03.2022	RVWPET-35/2022	B.K. PATI	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-1)
102	16937/2022	25.03.2022	WP (C) - 5230/2022	M. BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Se at No-1)
103	16938/2022	25.03.2022	WP (C) - 5230/2022	M. BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Se at No-1)
104	16939/2022	25.03.2022	WP (C) - 6350/2022	P.K. JENA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-1)
105	16940/2022	25.03.2022	WP (C) - 1318/2022	RABI SAMAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-1)
106	16941/2022	25.03.2022	WP (C) - 1318/2022	P. K. BEHERA	C.O.	COURT NO. 24	Order Dtd.			(Se at

			22				2022-03-22			No-1)
107	16942/2022	25.03.2022	WP (C) - 1318/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Seat No-1)
108	16943/2022	25.03.2022	WP (C) - 6822/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Seat No-1)
109	16944/2022	25.03.2022	BLAPL-6862/2021	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Seat No-1)
110	16945/2022	25.03.2022	WP (C) - 6820/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Seat No-1)
111	16946/2022	25.03.2022	TRP (C) - 437/2021	S.P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No-1)
112	16947/2022	25.03.2022	WP (C) - 6818/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-22			(Seat No-1)
113	16948/2022	25.03.2022	TRP (C) - 3/2022	A.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23		M.J.C.	(Seat No-1)
114	16949/2022	25.03.2022	WP (C) - 6817/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Seat No-1)
115	16950/2022	25.03.2022	WP (C) - 6815/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Seat No-1)
116	16951/2022	25.03.2022	WP (C) - 6813/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Seat No-1)
117	16952/2022	25.03.2022	WP (C) - 4508/2022	S. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Seat No-1)
118	16953/2022	25.03.2022	WP (C) - 6812/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Seat No-1)
119	16954/2022	25.03.2022	TRP (C) -	P.K.BEHER	C.O.	COURT	Order			(Seat No-1)

9	022	22	329/2021	A		NO. 3 OLD	Dtd. 2022- 03-16			at No- 1)
120	16955/2022	25.03.2022	WP (C) - 6848/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-22			(Se at No- 1)
121	16956/2022	25.03.2022	WP (C) - 4508/2022	H. K. RATSINGH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-22			(Se at No- 1)
122	16957/2022	25.03.2022	CRLREV- 743/2011	S.BISWAL	C.O.	COURT NO. 24	Order Dtd. 2022- 02-25			(Se at No- 1)
123	16958/2022	25.03.2022	WP (C) - 6845/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-22			(Se at No- 1)
124	16959/2022	25.03.2022	WP (C) - 5309/2022	S. DASH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-22			(Se at No- 1)
125	16960/2022	25.03.2022	WP (C) - 6844/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-22			(Se at No- 1)
126	16961/2022	25.03.2022	CRLMC- 1436/2011	D.SAMAL	C.O.	COURT NO. 2	Order Dtd. 2022- 03-14			(Se at No- 1)
127	16962/2022	25.03.2022	WP (C) - 31459/2021	HEMANTA KUMAR RATSINGH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-22			(Se at No- 1)
128	16963/2022	25.03.2022	WP (C) - 6843/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-22			(Se at No- 1)
129	16964/2022	25.03.2022	CRLMC- 3626/2011	BALARAM SINGH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-21			(Se at No- 1)
130	16965/2022	25.03.2022	WP (C) - 6190/2022	BISWAJIT MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2022- 03-23			(Se at No- 1)
131	16966/2022	25.03.2022	WP (C) - 41340/2021	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 24	Order Dtd. 2022- 03-21			(Se at No- 1)

13 2	16967/2 022	25.03.20 22	WP (C) - 6842/20 22	SITANSU MOHAN SINGH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-22			(Se at No- 1)
13 3	16968/2 022	25.03.20 22	CRLMC- 4718/20 11	S.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2022- 02-25			(Se at No- 1)
13 4	16969/2 022	25.03.20 22	WP (C) - 6846/20 22	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2022- 03-22			(Se at No- 1)
13 5	16970/2 022	25.03.20 22	WP (C) - 4896/20 22	S.K. BISWAL	C.O.	COURT NO. 24	Order Dtd. 2022- 03-23			(Se at No- 1)
13 6	16971/2 022	25.03.20 22	CRLMC- 1907/20 12	B.R. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2022- 03-21			(Se at No- 1)
13 7	16972/2 022	25.03.20 22	WP (C) - 6847/20 22	SITANSU MOHAN SINGH	C.O.	COURT NO. 15	Order Dtd. 2022- 03-22			(Se at No- 1)
13 8	16973/2 022	25.03.20 22	WP (C) - 6833/20 22	SITANSU MOHAN SINGH	C.O.	COURT NO. 15	Order Dtd. 2022- 03-22			(Se at No- 1)
13 9	16974/2 022	25.03.20 22	WP (C) - 4973/20 22	I. PANDA	C.O.	COURT NO. 24	Order Dtd. 2022- 03-23			(Se at No- 1)
14 0	16975/2 022	25.03.20 22	WP (C) - 6839/20 22	S.M.SINGH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-22			(Se at No- 1)
14 1	16976/2 022	25.03.20 22	WP (C) - 6834/20 22	SITANSU MOHAN SINGH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-22			(Se at No- 1)
14 2	16977/2 022	25.03.20 22	WP (C) - 4973/20 22	R.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022- 03-23			(Se at No- 1)
14 3	16978/2 022	25.03.20 22	WP (C) - 6836/20 22	S.M.SINGH	C.O.	COURT NO. 24	Order Dtd. 2022- 03-22			(Se at No- 1)
14 4	16979/2 022	25.03.20 22	WP (C) - 6830/20 22	SITANSU MOHAN SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-			(Se at No-

							03-22			1)
145	16980/2022	25.03.2022	WP (C) - 4011/2022	NIRANJAN PANDA	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-1)
146	16981/2022	25.03.2022	WP (C) - 6826/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-1)
147	16982/2022	25.03.2022	WP (C) - 13419/2017	J.D. MUDULI	C.O.	COURT NO. 24	Order Dtd. 2022-03-21			(Se at No-1)
148	16983/2022	25.03.2022	WP (C) - 6824/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-1)
149	16984/2022	25.03.2022	WP (C) - 5136/2021	S. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-1)
150	16985/2022	25.03.2022	WP (C) - 37764/2021	P. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-1)
151	16986/2022	25.03.2022	WP (C) - 7320/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-23		WRIT BRANCH -4	(Se at No-37)
152	16987/2022	25.03.2022	WP (C) - 5178/2022	A K PANDA	GENERAL		Order Dtd. 2022-02-24			(Se at No-37)
153	16988/2022	25.03.2022	WP (C) - 2853/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-03-23			(Se at No-37)
154	16989/2022	25.03.2022	WP (C) - 3846/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		WRIT BRANCH -3	(Se at No-33)
155	16990/2022	25.03.2022	WP (C) - 4961/2022	K.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-33)
156	16991/2022	25.03.2022	WP (C) - 3848/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		WRIT BRANCH -3	(Se at No-33)
157	16992/2022	25.03.2022	WP (C) - 3864/2022	S. PATNAIK	C.O.	COURT NO. 24	Order Dtd.		WRIT BRANCH	(Se at

			22				2022-03-23		-3	No-33)
158	16993/2022	25.03.2022	WP (C) - 6753/2022	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-33)
159	16994/2022	25.03.2022	WP (C) - 7082/2022	S.K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-03-22		WRIT BRANCH -7	(Se at No-18)
160	16995/2022	25.03.2022	WP (C) - 88/2022	SRINIBASH SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-18)
161	16996/2022	25.03.2022	WP (C) - 18956/2019	R.K. MOHABHOI	C.O.	COURT NO. 8	Order Dtd. 2022-03-22			(Se at No-18)
162	16997/2022	25.03.2022	WP (C) - 4960/2022	K.C. PANDA	C.O.	COURT NO. 24	Order Dtd. 2022-03-23			(Se at No-18)
163	16998/2022	25.03.2022	WP (C) - 88/2022	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-18)
164	16999/2022	25.03.2022	WP (C) - 6857/2022	B.K. MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2022-03-23			(Se at No-18)
165	17000/2022	25.03.2022	ABLAPL-15791/2021	N. SEN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-18)
166	17001/2022	25.03.2022	WP (C) - 4488/2022	T.K. BISWAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-23			(Se at No-18)
167	17002/2022	25.03.2022	WP (C) - 41413/2021	SATCHIDANANDA PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-23		WRIT BRANCH -1	(Se at No-31)
168	17003/2022	25.03.2022	TRP (C) - 44/2022	J.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-31)
169	17004/2022	25.03.2022	WP (C) - 19590/2016	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-31)
17	17005/2	25.03.2022	WP (C) -	R.K.	C.O.	COURT	Order			(Se

0	022	22	18845/2019	MOHABHOI		NO. 22	Dtd. 2022-03-22			at No-31)
171	17006/2022	25.03.2022	TRP (C) - 44/2022	L.D. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-31)
172	17007/2022	25.03.2022	WPC (OAP C) - 244/2014	K. P. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-31)
173	17008/2022	25.03.2022	WP (C) - 22727/2021	BISWARANJAN MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2022-03-21			(Se at No-31)
174	17009/2022	25.03.2022	WP (C) - 6417/2022	SUVENDU BARIK	C.O.	COURT NO. 9	Order Dtd. 2022-03-21			(Se at No-31)
175	17010/2022	25.03.2022	TRP (C) - 205/2021	T.K. MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-31)
176	17011/2022	25.03.2022	WP (C) - 14034/2010	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-31)
177	17012/2022	25.03.2022	WP (C) - 1293/2022	R.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-22		WRIT BRANCH -3	(Se at No-14)
178	17013/2022	25.03.2022	WP (C) - 14058/2010	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-14)
179	17014/2022	25.03.2022	TRP (C) - 439/2021	B.B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-14)
180	17015/2022	25.03.2022	BLAPL-4058/2021	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 23	Order Dtd. 2022-03-21			(Se at No-14)
181	17016/2022	25.03.2022	BLAPL-4167/2021	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2022-03-21			(Se at No-14)
182	17017/2022	25.03.2022	RPFAM-57/2021	P. BASTIA	C.O.	COURT NO. 17	Order Dtd. 2022-03-23			(Se at No-14)

183	17018/2022	25.03.2022	CRLMC-4051/2021	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2022-03-21		CRIMINAL MISC-1	(Seat No-6)
184	17019/2022	25.03.2022	BLAPL-3724/2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23		CRIMINAL MISC-1	(Seat No-1)
185	17020/2022	25.03.2022	CRLMC-2185/2022	G. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2022-03-22			(Seat No-1)
186	17021/2022	25.03.2022	BLAPL-4122/2021	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-21			(Seat No-1)
187	17022/2022	25.03.2022	WP (C) - 6811/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Seat No-1)
188	17023/2022	25.03.2022	BLAPL-8779/2020	B.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-21			(Seat No-1)
189	17024/2022	25.03.2022	BLAPL-1640/2021	DEBASHREE PARIDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22		CRIMINAL MISC-2	(Seat No-17)
190	17025/2022	25.03.2022	BLAPL-1779/2021	B.R. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-17)
191	17026/2022	25.03.2022	CRLMC-2690/2021	MADAN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-22			(Seat No-17)
192	17027/2022	25.03.2022	CRLMC-2899/2021	R. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2022-03-22		CRIMINAL MISC-1	(Seat No-7)
193	17028/2022	25.03.2022	WP (C) - 5108/2022	B. PANDA	C.O.	COURT NO. 24	Order Dtd. 2022-03-23		WRIT BRANCH -1	(Seat No-2)
194	17029/2022	25.03.2022	CRLMC-1510/2020	T. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Seat No-2)
195	17030/2022	25.03.2022	CRLMC-2881/2021	B. B. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-			(Seat No-

							03-22			2)
196	17031/2022	25.03.2022	WP (C) - 5405/2022	D. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-2)
197	17032/2022	25.03.2022	CRLMC-1702/2020	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-2)
198	17033/2022	25.03.2022	WP (C) - 1909/2022	H.N.MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2022-03-21			(Se at No-2)
199	17034/2022	25.03.2022	CRLMC-2518/2021	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-2)
200	17035/2022	25.03.2022	WP (C) - 5485/2022	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-2)
201	17036/2022	25.03.2022	CRLMC-2838/2021	H.K. PATRA	C.O.	COURT NO. 6	Order Dtd. 2022-03-22		CRIMINAL MISC-1	(Se at No-7)
202	17037/2022	25.03.2022	WP (C) - 6220/2022	KAMALAKANTA NATH	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-7)
203	17038/2022	25.03.2022	WP (C) - 14041/2010	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 5	Order Dtd. 2022-03-23			(Se at No-7)
204	17039/2022	25.03.2022	WP (C) - 5277/2018	K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-23 Petition,			(Se at No-7)
205	17040/2022	25.03.2022	WP (C) - 20001/2018	BHARATI DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-21			(Se at No-7)
206	17041/2022	25.03.2022	WP (C) - 7039/2022	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-7)
207	17042/2022	25.03.2022	WP (C) - 6732/2022	M.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-7)

208	17043/2022	25.03.2022	OJC-4504/2002	P.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-7)
209	17044/2022	25.03.2022	WP (C) - 7037/2022	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-7)
210	17045/2022	25.03.2022	WP (C) - 7041/2022	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-7)
211	17046/2022	25.03.2022	WP (C) - 7157/2022	M.D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-7)
212	17047/2022	25.03.2022	WP (C) - 7178/2022	P.L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-7)
213	17048/2022	25.03.2022	WP (C) - 7429/2022	P.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-7)
214	17049/2022	25.03.2022	WA-58/2022	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23		WRIT APPEAL	(Se at No-1)
215	17050/2022	25.03.2022	WA-277/2019	G ROUT	GENERAL		Order Dtd. 2019-06-25			(Se at No-1)
216	17051/2022	25.03.2022	WA-59/2022	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23		WRIT APPEAL	(Se at No-1)
217	17052/2022	25.03.2022	WP (C) - 10035/2020	G ROUT	GENERAL		Order Dtd. 2020-07-16			(Se at No-1)
218	17053/2022	25.03.2022	WA-60/2022	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23		WRIT APPEAL	(Se at No-1)
219	17054/2022	25.03.2022	WA-276/2019	G ROUT	GENERAL		Order Dtd. 2019-06-25			(Se at No-1)
220	17055/2022	25.03.2022	WP (C) - 7040/2022	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-			(Se at No-

							03-23			1)
22 1	17056/2 022	25.03.20 22	CONTC- 319/201 1	G ROUT	GENER AL		Order Dtd. 2019- 06-25			(Se at No- 1)
22 2	17057/2 022	25.03.20 22	WP (C) - 20566/2 009	G ROUT	GENER AL		Order Dtd. 2010- 08-03		WRIT BRANCH -8	(Se at No- 41)
22 3	17058/2 022	25.03.20 22	WP (C) - 6764/20 22	P.K. MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022- 03-23			(Se at No- 41)
22 4	17059/2 022	25.03.20 22	WP (C) - 11081/2 011	G ROUT	GENER AL		Order Dtd. 2011- 05-10		WRIT BRANCH -3	(Se at No- 12)
22 5	17060/2 022	25.03.20 22	RVWPET- 4/2011	G ROUT	GENER AL		Order Dtd. 2019- 06-11		CIVIL REVISI ON	(Se at No- 1)
22 6	17061/2 022	25.03.20 22	WP (C) - 6700/20 22	CHANDRAMA NI SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022- 03-23			(Se at No- 1)
22 7	17062/2 022	25.03.20 22	WP (C) - 7035/20 22	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-23			(Se at No- 1)
22 8	17063/2 022	25.03.20 22	RSA- 64/2020	J. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2022- 03-23		SECOND APPEAL	(Se at No- 2)
22 9	17064/2 022	25.03.20 22	RSA- 63/2020	J. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2022- 03-23		SECOND APPEAL	(Se at No- 2)
23 0	17065/2 022	25.03.20 22	FAO- 460/202 0	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022- 03-23			(Se at No- 2)
23 1	17066/2 022	25.03.20 22	FAO- 347/202 0	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2022- 03-23		MISC. APPEAL SEC.	(Se at No- 9)
23 2	17067/2 022	25.03.20 22	FAO- 314/202 1	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022- 03-23			(Se at No- 9)
23 3	17068/2 022	25.03.20 22	FAO- 314/202	BISWAJIT MOHANTY	C.O.	COURT NO. 23	Judgeme nt Dtd.			(Se at

			1				2022-03-23			No-9)
234	17069/2022	25.03.2022	WP (C) - 5344/2022	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-11		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
235	17070/2022	25.03.2022	WP (C) - 6604/2022	M. N. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-23			(Se at No-109)
236	17071/2022	25.03.2022	WP (C) - 6604/2022	A. K. ACHARYA	C.O.	COURT NO. 3	Order Dtd. 2022-03-23			(Se at No-109)
237	17072/2022	25.03.2022	WP (C) - 3937/2022	SUVENDU BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
238	17073/2022	25.03.2022	BLAPL-4524/2021	P.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-116)
239	17074/2022	25.03.2022	WP (C) - 4651/2012	H. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Se at No-116)
240	17075/2022	25.03.2022	MACA-85/2022	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022-03-23			(Se at No-116)
241	17076/2022	25.03.2022	WP (C) - 6335/2010	MANOJ KUMAR NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-03-23			(Se at No-116)
242	17077/2022	25.03.2022	MACA-7/2019	P.K. LENKA	C.O.	COURT NO. 10	Order Dtd. 2022-03-23		MISC. APPEAL SEC.	(Se at No-7)
243	17078/2022	25.03.2022	WP (C) - 24520/2019	MOHAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
244	17079/2022	25.03.2022	WP (C) -	TAPAN	C.O.	COURT	Order			(Se

4	022	22	1435/2014	SWAIN		NO. 16	Dtd. 2022-03-22			at No-115)
245	17080/2022	25.03.2022	CMP-222/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-115)
246	17081/2022	25.03.2022	WP (C) - 33354/2021	K. MANDAL	C.O.	COURT NO. 3	Order Dtd. 2022-03-22			(Se at No-115)
247	17082/2022	25.03.2022	WP (C) - 6600/2022	SANJAY KUMAR SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-03-23			(Se at No-115)
248	17083/2022	25.03.2022	CMP-222/2022	LOKONATH DASH	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-115)
249	17084/2022	25.03.2022	WP (C) - 17563/2010	D. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-03-23			(Se at No-115)
250	17085/2022	25.03.2022	CMP-224/2022	P.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-115)
251	17086/2022	25.03.2022	WP (C) - 5181/2022	A K PANDA	GENERAL		Order Dtd. 2022-02-24			(Se at No-115)
252	17087/2022	25.03.2022	CMP-224/2022	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-115)
253	17088/2022	25.03.2022	WP (C) - 4856/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 3	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Se at No-104)
254	17089/2022	25.03.2022	WP (C) - 7434/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-			(Se at No-

							03-23			104)
255	17090/2022	25.03.2022	CMP-788/2021	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No-104)
256	17091/2022	25.03.2022	WP (C) - 7434/2022	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No-104)
257	17092/2022	25.03.2022	CMP-788/2021	D.D.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No-104)
258	17093/2022	25.03.2022	CRLMC-725/2022	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No-104)
259	17094/2022	25.03.2022	CRLMC-700/2022	S. C. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2022-03-23			(Seat No-104)
260	17095/2022	25.03.2022	WP (C) - 5182/2022	A K PANDA	GENERAL		Order Dtd. 2022-02-24			(Seat No-104)
261	17096/2022	25.03.2022	WP (C) - 41172/2021	D.D.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-23		WRIT BRANCH -5	(Seat No-21)
262	17097/2022	25.03.2022	CRLMC-322/2022	R. K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2022-03-23		CRMINAL MISC-2	(Seat No-10)
263	17098/2022	25.03.2022	CRLMC-626/2022	M. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-21			(Seat No-10)
264	17099/2022	25.03.2022	CMP-1119/2017	A.C. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Seat No-10)
265	17100/2022	25.03.2022	CRLMC-702/2022	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-23			(Seat No-10)

266	17101/2022	25.03.2022	CMP-220/2017	T. BAG	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-10)
267	17102/2022	25.03.2022	BLAPL-10185/2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-23			(Se at No-10)
268	17103/2022	25.03.2022	FAO-294/2020	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-10)
269	17104/2022	25.03.2022	WP (C) - 5188/2022	A K PANDA	GENERAL		Order Dtd. 2022-02-24			(Se at No-10)
270	17105/2022	25.03.2022	CMP-138/2017	B.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-10)
271	17106/2022	25.03.2022	FAO-294/2020	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-10)
272	17107/2022	25.03.2022	CMP-138/2017	T. BAG	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-10)
273	17108/2022	25.03.2022	FAO-305/2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-10)
274	17109/2022	25.03.2022	FAO-305/2021	J. N. GHOSE	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-10)
275	17110/2022	25.03.2022	CRLMC-723/2022	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-23			(Se at No-10)
276	17111/2022	25.03.2022	MACA-201/2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-10)
277	17112/2022	25.03.2022	CRLMC-724/2022	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-23			(Se at No-10)
278	17113/2022	25.03.2022	MACA-201/2021	P. K. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022-			(Se at No-

							03-22			10)
279	17114/2022	25.03.2022	MACA-218/2021	P. K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Seat No-10)
280	17115/2022	25.03.2022	CRLA-712/2021	S.C. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2022-03-23		CRIMINAL APPEAL	(Seat No-1)
281	17116/2022	25.03.2022	MACA-218/2021	P. K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Seat No-1)
282	17117/2022	25.03.2022	MACA-371/2020	S. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Seat No-1)
283	17118/2022	25.03.2022	WP (C) - 5185/2022	A K PANDA	GENERAL		Order Dtd. 2022-02-24			(Seat No-1)
284	17119/2022	25.03.2022	CRLA-711/2021	S.C. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2022-03-23		CRIMINAL APPEAL	(Seat No-1)
285	17120/2022	25.03.2022	WP (C) - 15539/2020	M. R. ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Seat No-110)
286	17121/2022	25.03.2022	CRLA-77/2020	R. B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23		CRIMINAL APPEAL	(Seat No-4)
287	17122/2022	25.03.2022	CRLA-710/2021	S.C. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2022-03-23		CRIMINAL APPEAL	(Seat No-1)
288	17123/2022	25.03.2022	MATA-105/2020	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-21			(Seat No-1)
289	17124/2022	25.03.2022	CONTC (C P) - 406/2018	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Seat No-1)
290	17125/2022	25.03.2022	CRLA-709/2021	S.C. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2022-03-23		CRIMINAL APPEAL	(Seat No-1)
29	17126/2	25.03.2022	CONTC (C	S. SAHOO	C.O.	COURT	Order			(Se

1	022	22	P)- 298/201 8			NO. 1	Dtd. 2022- 03-22			at No- 1)
29 2	17127/2 022	25.03.20 22	CRLA- 572/202 1	S.C. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2022- 03-23		CRIMIN AL APPEAL	(Se at No- 1)
29 3	17128/2 022	25.03.20 22	ABLAPL- 1548/20 20	B.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020- 03-23			(Se at No- 1)
29 4	17129/2 022	25.03.20 22	ABLAPL- 8221/20 20	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022- 03-22			(Se at No- 1)
29 5	17130/2 022	25.03.20 22	RSA- 189/202 0	P.CH. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022- 03-23		SECOND APPEAL	(Se at No- 6)
29 6	17131/2 022	25.03.20 22	ABLAPL- 6616/20 18	P. C. DAS	C.O.	COURT NO. 1	Order Dtd. 2018- 03-22		CRIMIN AL MISC-1	(Se at No- 6)
29 7	17132/2 022	25.03.20 22	RSA- 211/202 0	P.CH. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022- 03-23		SECOND APPEAL	(Se at No- 1)
29 8	17133/2 022	25.03.20 22	ABLAPL- 7062/20 20	J. C. BARAL	C.O.	COURT NO. 1	Order Dtd. 2022- 03-22			(Se at No- 1)
29 9	17134/2 022	25.03.20 22	CRLMC- 45/2022	SUNIL KUMAR PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-23		CRIMIN AL MISC-1	(Se at No- 8)
30 0	17135/2 022	25.03.20 22	CRLMC- 45/2022	SUNIL KUMAR PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-23		CRIMIN AL MISC-1	(Se at No- 8)
30 1	17136/2 022	25.03.20 22	CRLMC- 485/202 2	S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2022- 03-23			(Se at No- 8)
30 2	17137/2 022	25.03.20 22	BLAPL- 803/202 2	GYANA RANJAN PATRA	C.O.	COURT NO. 23	Order Dtd. 2022- 03-23			(Se at No- 8)
30 3	17138/2 022	25.03.20 22	BLAPL- 1630/20 22	SANJIT KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2022- 03-23			(Se at No- 8)

304	17139/2022	25.03.2022	BLAPL-1341/2022	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-8)
305	17140/2022	25.03.2022	BLAPL-1213/2022	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-8)
306	17141/2022	25.03.2022	BLAPL-1213/2022	R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-8)
307	17142/2022	25.03.2022	BLAPL-1224/2022	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-8)
308	17143/2022	25.03.2022	BLAPL-643/2022	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-8)
309	17144/2022	25.03.2022	BLAPL-1266/2022	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-8)
310	17145/2022	25.03.2022	BLAPL-1689/2022	K. K. NATH	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-8)
311	17146/2022	25.03.2022	BLAPL-9784/2021	P. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-8)
312	17147/2022	25.03.2022	WP(C)-4432/2022	L.D. SAHOO-A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-8)
313	17148/2022	25.03.2022	BLAPL-6809/2021	ANIL SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
314	17149/2022	25.03.2022	BLAPL-7071/2021	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
315	17150/2022	25.03.2022	BLAPL-6196/2021	S.K. LENKA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
316	17151/2022	25.03.2022	BLAPL-8591/2021	S.K. SINGH	C.O.	COURT NO. 12	Order Dtd. 2022-			(Se at No-8)

							03-23			8)
317	17152/2022	25.03.2022	BLAPL-8559/2021	RAHUL SETHI	C.O.	COURT NO. 12	Order Dtd. 2022-03-23			(Se at No-8)
318	17153/2022	25.03.2022	BLAPL-8562/2021	H.K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2022-03-23			(Se at No-8)
319	17154/2022	25.03.2022	BLAPL-7914/2021	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-8)
320	17155/2022	25.03.2022	BLAPL-7419/2021	APARESH BHOI	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
321	17156/2022	25.03.2022	BLAPL-6523/2021	B.K. LENKA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
322	17157/2022	25.03.2022	BLAPL-6986/2021	S.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
323	17158/2022	25.03.2022	BLAPL-6984/2021	S.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
324	17159/2022	25.03.2022	BLAPL-7093/2021	S.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
325	17160/2022	25.03.2022	BLAPL-6032/2021	S.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
326	17161/2022	25.03.2022	BLAPL-5857/2021	S.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
327	17162/2022	25.03.2022	BLAPL-5827/2021	S.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-8)
328	17163/2022	25.03.2022	WP (C) - 23007/2020	A.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-23		WRIT BRANCH -5	(Se at No-20)
329	17164/2022	25.03.2022	WP (C) - 8383/20	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd.		WRIT BRANCH	(Se at

			20				2022-03-23		-5	No-47)
330	17165/2022	25.03.2022	WP (C) - 8385/2020	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-23		WRIT BRANCH -5	(Se at No-47)
331	17166/2022	25.03.2022	WP (C) - 8382/2020	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-23		WRIT BRANCH -5	(Se at No-47)
332	17167/2022	25.03.2022	WP (C) - 4606/2022	PRAMOD KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-47)
333	17168/2022	25.03.2022	WP (C) - 8381/2020	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-23		WRIT BRANCH -5	(Se at No-47)
334	17169/2022	25.03.2022	WP (C) - 1276/2022	R. CH. ROUT	C.O.	COURT NO. 17	Order Dtd. 2022-03-23		WRIT BRANCH -3	(Se at No-14)
335	17170/2022	25.03.2022	WP (C) - 7484/2022	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-14)
336	17171/2022	25.03.2022	WP (C) - 7444/2022	A.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-14)
337	17172/2022	25.03.2022	WP (C) - 7441/2022	A.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-14)
338	17173/2022	25.03.2022	WP (C) - 7009/2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-14)
339	17174/2022	25.03.2022	WP (C) - 7116/2022	K. P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-14)
340	17175/2022	25.03.2022	WP (C) - 4640/2022	L.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-14)
341	17176/2022	25.03.2022	WP (C) - 7164/2022	M.D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-14)
34	17177/2	25.03.20	WP (C) -	T.K.J.SAM	C.O.	COURT	Order			(Se

2	022	22	4931/20 22	ANTA		NO. 2 OLD	Dtd. 2022- 03-23			at No- 14)
34 3	17178/2 022	25.03.20 22	WP (C) - 7011/20 22	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-23			(Se at No- 14)
34 4	17179/2 022	25.03.20 22	WP (C) - 7012/20 22	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-23			(Se at No- 14)
34 5	17180/2 022	25.03.20 22	WP (C) - 7173/20 22	PRAMODA KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-23			(Se at No- 14)
34 6	17181/2 022	25.03.20 22	ABLAPL- 2220/20 22	S. PADHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-22			(Se at No- 14)
34 7	17182/2 022	25.03.20 22	WP (C) - 7122/20 22	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-23		WRIT BRANCH -8	(Se at No- 39)
34 8	17183/2 022	25.03.20 22	WP (C) - 6608/20 22	C.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-23			(Se at No- 39)
34 9	17184/2 022	25.03.20 22	WP (C) - 6606/20 22	C.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-23			(Se at No- 39)
35 0	17185/2 022	25.03.20 22	WP (C) - 6883/20 22	PRAMODA KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-23			(Se at No- 39)
35 1	17186/2 022	25.03.20 22	WP (C) - 7414/20 22	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-23			(Se at No- 39)
35 2	17187/2 022	25.03.20 22	WP (C) - 7425/20 22	M. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-23			(Se at No- 39)
35 3	17188/2 022	25.03.20 22	WP (C) - 7418/20 22	M. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-23			(Se at No- 39)
35 4	17189/2 022	25.03.20 22	ABLAPL- 2219/20 22	MAHES DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-22			(Se at No- 39)

355	17190/2022	25.03.2022	WP (C) - 7421/2022	M. PATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Se at No-39)
356	17191/2022	25.03.2022	ABLAPL-2248/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-39)
357	17192/2022	25.03.2022	WP (C) - 7423/2022	M. PATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Se at No-39)
358	17193/2022	25.03.2022	ABLAPL-2363/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Se at No-39)
359	17194/2022	25.03.2022	WP (C) - 4985/2022	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-39)
360	17195/2022	25.03.2022	ABLAPL-1981/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-39)
361	17196/2022	25.03.2022	BLAPL-8183/2021	S. BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-03-23			(Se at No-39)
362	17197/2022	25.03.2022	BLAPL-5704/2021	S.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Se at No-39)
363	17198/2022	25.03.2022	WPC (OA) - 940/2011	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-39)
364	17199/2022	25.03.2022	WP (C) - 4944/2022	PADMANAVA JENA	C.O.	COURT NO. 17	Order Dtd. 2022-03-23			(Se at No-39)
365	17200/2022	25.03.2022	WPC (OAC) - 1803/2018	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Se at No-39)
366	17201/2022	25.03.2022	WP (C) - 6098/2022	S.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2022-03-23			(Se at No-39)
367	17202/2022	25.03.2022	WPC (OAC) - 3195/20	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-			(Se at No-

			16				03-23			39)
368	17203/2022	25.03.2022	WP (C) - 7601/2022	M.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Se at No-108)
369	17204/2022	25.03.2022	WP (C) - 6311/2022	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-03-22		WRIT BRANCH -7	(Se at No-15)
370	17205/2022	25.03.2022	WP (C) - 7599/2022	M.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Se at No-107)
371	17206/2022	25.03.2022	WP (C) - 6766/2022	P.L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-107)
372	17207/2022	25.03.2022	WP (C) - 6716/2022	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-107)
373	17208/2022	25.03.2022	WP (C) - 29804/2021	S.P. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23			(Se at No-107)
374	17209/2022	25.03.2022	WP (C) - 41786/2021	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 9	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
375	17210/2022	25.03.2022	WP (C) - 25109/2021	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23			(Se at No-113)
376	17211/2022	25.03.2022	WP (C) - 22790/2021	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23			(Se at No-113)
377	17212/2022	25.03.2022	ABLAPL-2237/2022	S.K. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-113)
378	17213/2022	25.03.2022	WP (C) - 22788/2	G. SUNDARA	C.O.	CHIEF JUSTICE	Order Dtd.			(Se at

			021			E'S COURT	2022-03-23			No-113)
379	17214/2022	25.03.2022	WP(C)-22793/2021	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23			(Seat No-113)
380	17215/2022	25.03.2022	WP(C)-22787/2021	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23			(Seat No-113)
381	17216/2022	25.03.2022	WP(C)-39918/2021	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-03-23			(Seat No-113)
382	17217/2022	25.03.2022	WP(C)-41564/2021	MANAS RANJAN BADAJENA	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Seat No-113)
383	17218/2022	25.03.2022	CRLMP-474/2022	PRIYANKA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2022-03-23			(Seat No-113)
384	17219/2022	25.03.2022	ABLAPL-2207/2022	P. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-113)
385	17220/2022	25.03.2022	ABLAPL-2204/2022	J. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-113)
386	17221/2022	25.03.2022	ABLAPL-2203/2022	M.K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-113)
387	17222/2022	25.03.2022	ABLAPL-2201/2022	S. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-113)
388	17223/2022	25.03.2022	ABLAPL-2132/2022	A.K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-113)

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389	17224/2022	25.03.2022	ABLAPL-2130/2022	R.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-113)
390	17225/2022	25.03.2022	ABLAPL-2040/2022	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-113)
391	17226/2022	25.03.2022	ABLAPL-1300/2022	P.K. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-113)
392	17227/2022	25.03.2022	ABLAPL-783/2022	A.K. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-113)
393	17228/2022	25.03.2022	ABLAPL-842/2022	S.C. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-113)
394	17229/2022	25.03.2022	RPFAM-59/2021	P.K. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2022-03-23			(Seat No-113)
395	17230/2022	25.03.2022	WP (C) - 19072/2019	ASHOK KU. SARANGI	C.O.	COURT NO. 24	Order Dtd. 2022-03-23			(Seat No-113)
396	17231/2022	25.03.2022	WP (C) - 19072/2019	P. SARANGI	C.O.	COURT NO. 24	Order Dtd. 2022-03-23			(Seat No-113)
397	17232/2022	25.03.2022	WP (C) - 38770/2021	P.K. LENKA	C.O.	COURT NO. 24	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Seat No-101)
398	17233/2022	25.03.2022	WP (C) - 6122/2022	ANSHURAM MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-03-23			(Seat No-101)
399	17234/2022	25.03.2022	WP (C) -	P.L.	C.O.	COURT	Order			(Se

9	022	22	6962/2022	MISHRA		NO. 3 OLD	Dtd. 2022-03-23			at No-101)
400	17235/2022	25.03.2022	CRLA-170/2017	M/S.CHITTA RANJAN SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21		CRIMINAL APPEAL	(Se at No-2)
401	17236/2022	25.03.2022	WP (C) - 4123/2022	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(Se at No-2)
402	17237/2022	25.03.2022	BLAPL-1778/2021	T.R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-17			(Se at No-2)
403	17238/2022	25.03.2022	WPC (OAC) - 981/2012	R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Se at No-2)
404	17239/2022	25.03.2022	WP (C) - 38787/2020	S K BEHERA	GENERAL		Order Dtd. 2021-01-21			(Se at No-2)
405	17240/2022	25.03.2022	CRLA-147/2020	N.C. SINHA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21		CRIMINAL APPEAL	(Se at No-4)
406	17241/2022	25.03.2022	WP (C) - 1881/2022	K.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-22			(Se at No-4)
407	17242/2022	25.03.2022	WP (C) - 1881/2022	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-22			(Se at No-4)
408	17243/2022	25.03.2022	CRLA-239/2021	ASHOK SARANGI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21		CRIMINAL APPEAL	(Se at No-1)
409	17244/2022	25.03.2022	WP (C) - 7290/2022	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-22			(Se at No-1)
410	17245/2022	25.03.2022	WP (C) - 7325/2012	T. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(Se at No-1)
411	17246/2022	25.03.2022	CRLA-559/2017	M/S.BHARAT CHANDRA PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-		CRIMINAL APPEAL	(Se at No-

				M/S.MANOJ KUMAR MOHANTY S.K.MOHAN TY			03-21			2)
41 2	17247/2 022	25.03.20 22	WP (C) - 7485/20 22	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-23			(Se at No- 2)
41 3	17248/2 022	25.03.20 22	WPC (OAC ) - 983/201 2	R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-18			(Se at No- 2)
41 4	17249/2 022	25.03.20 22	CRLA- 561/202 1	A.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-21		CRIMIN AL APPEAL	(Se at No- 1)
41 5	17250/2 022	25.03.20 22	WPC (OAC ) - 984/201 2	R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 02-18			(Se at No- 1)
41 6	17251/2 022	25.03.20 22	CRLA- 565/202 1	M.N. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-21		CRIMIN AL APPEAL	(Se at No- 1)
41 7	17252/2 022	25.03.20 22	ABLAPL- 2227/20 22	G. JAYASINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-22			(Se at No- 1)
41 8	17253/2 022	25.03.20 22	WP (C) - 19679/2 020	N. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2022- 03-23		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 103 )
41 9	17254/2 022	25.03.20 22	ABLAPL- 2230/20 22	RADHARAMA N DAS NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-23			(Se at No- 103 )
42 0	17255/2 022	25.03.20 22	ABLAPL- 2231/20 22	T. K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-22			(Se at No- 103 )
42 1	17256/2 022	25.03.20 22	WP (C) - 6254/20 22	RAJ KISHOR SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-23			(Se at No- 103 )
42 2	17257/2 022	25.03.20 22	ABLAPL- 2233/20 22	T. K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-			(Se at No-

							03-22			103)
423	17258/2022	25.03.2022	WP(C)-6252/2022	RAJ KISHOR SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Seat No-103)
424	17259/2022	25.03.2022	ABLAPL-2036/2022	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-103)
425	17260/2022	25.03.2022	ABLAPL-2236/2022	ASHOK KUMAR SARANGI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-28			(Seat No-103)
426	17261/2022	25.03.2022	ABLAPL-2238/2022	PITABAS NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-103)
427	17262/2022	25.03.2022	OJC-13996/1996	M.R. MALLA	C.O.	COURT NO. 22	Judgement Dtd. 2022-03-23			(Seat No-103)
428	17263/2022	25.03.2022	ABLAPL-2246/2022	A. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-103)
429	17264/2022	25.03.2022	ABLAPL-2266/2022	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-103)
430	17265/2022	25.03.2022	OJC-13996/1996	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Seat No-103)
431	17266/2022	25.03.2022	ABLAPL-2284/2022	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-103)
432	17267/2022	25.03.2022	WP(C)-29929/2011	D. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-03-23			(Seat No-103)

433	17268/2022	25.03.2022	WPC (OAC) - 3197/2013	M.R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Se at No-103)
434	17269/2022	25.03.2022	ABLAPL-2286/2022	G.SUNDARA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-103)
435	17270/2022	25.03.2022	ABLAPL-2287/2022	M. R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-103)
436	17271/2022	25.03.2022	CMP-750/2019	SATYABRAT A DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-103)
437	17272/2022	25.03.2022	ABLAPL-2288/2022	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-103)
438	17273/2022	25.03.2022	ABLAPL-2292/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-103)
439	17274/2022	25.03.2022	CMP-750/2019	B.B. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Se at No-103)
440	17275/2022	25.03.2022	ABLAPL-2293/2022	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-103)
441	17276/2022	25.03.2022	ABLAPL-2294/2022	K. RATH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-103)
442	17277/2022	25.03.2022	ABLAPL-2297/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-103)
443	17278/2022	25.03.2022	ABLAPL-2299/2022	S. K. SINGH	C.O.	COURT NO. 9	Order Dtd.			(Se at

			22			OLD	2022-03-22			No-103)
444	17279/2022	25.03.2022	CRLA-250/2019	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-21		CRIMINAL APPEAL	(Seat No-6)
445	17280/2022	25.03.2022	WP (C) - 1782/2014	B.K. DALAI	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No-6)
446	17281/2022	25.03.2022	ABLAPL-2302/2022	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-6)
447	17282/2022	25.03.2022	WP (C) - 4486/2018	DILLIP SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-03-17			(Seat No-6)
448	17283/2022	25.03.2022	WP (C) - 4819/2018	DILLIP SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-03-17			(Seat No-6)
449	17284/2022	25.03.2022	ABLAPL-2303/2022	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-6)
450	17285/2022	25.03.2022	ABLAPL-2306/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-6)
451	17286/2022	25.03.2022	ABLAPL-2307/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-6)
452	17287/2022	25.03.2022	WP (C) - 4669/2010	SUMANTA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-16			(Seat No-6)
453	17288/2022	25.03.2022	ABLAPL-2229/2022	RAMAKANTA SARANGI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-6)
454	17289/2022	25.03.2022	ABLAPL-2226/2022	SUBRAT KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-6)
455	17290/2022	25.03.2022	ABLAPL-2225/2022	SUVENDU BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No-6)

456	17291/2022	25.03.2022	ABLAPL-2224/2022	HAREKRUSH NA DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-6)
457	17292/2022	25.03.2022	ABLAPL-2223/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-6)
458	17293/2022	25.03.2022	ABLAPL-2217/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-6)
459	17294/2022	25.03.2022	ABLAPL-2216/2022	P. K. JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-6)
460	17295/2022	25.03.2022	ABLAPL-2214/2022	H. K. BHOL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-6)
461	17296/2022	25.03.2022	ABLAPL-2211/2022	J. R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-6)
462	17297/2022	25.03.2022	ABLAPL-2210/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-6)
463	17298/2022	25.03.2022	ABLAPL-2209/2022	S. K. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-6)
464	17299/2022	25.03.2022	ABLAPL-2208/2022	S. K. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-6)
465	17300/2022	25.03.2022	FAO-426/2020	JITEN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-22		MISC. APPEAL SEC.	(Se at No-1)
466	17301/2022	25.03.2022	WPC (OAC) - 631/2014	S.K. MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2022-03-23			(Se at No-1)
467	17302/2022	25.03.2022	MACA-677/2017	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-03-22			(Se at No-1)
468	17303/2022	25.03.2022	MACA-770/2016	RAJAT DAS	C.O.	COURT NO. 22	Order Dtd. 2022-			(Se at No-

							03-23			1)
469	17304/2022	25.03.2022	MACA-22/2015	S.C. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Seat No-1)
470	17305/2022	25.03.2022	MACA-22/2015	P.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Seat No-1)
471	17306/2022	25.03.2022	WPC (OAC) - 803/2014	G.S. MUDULI	C.O.	COURT NO. 15	Order Dtd. 2022-03-23			(Seat No-1)
472	17307/2022	25.03.2022	MACA-1204/2007	RAJAT DAS	C.O.	COURT NO. 15	Order Dtd. 2022-03-22			(Seat No-1)
473	17308/2022	25.03.2022	MACA-1204/2007	G.C. JENA	C.O.	COURT NO. 15	Order Dtd. 2022-03-22			(Seat No-1)
474	17309/2022	25.03.2022	BLAPL-11557/2021	R. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Seat No-1)
475	17310/2022	25.03.2022	WPC (OA) - 760/2014	M/S RANJIT MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-03-22			(Seat No-1)
476	17311/2022	25.03.2022	WPC (OA) - 786/2014	M.R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-03-22			(Seat No-1)
477	17312/2022	25.03.2022	WPC (OA) - 1155/2014	RANJIT MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-03-22			(Seat No-1)
478	17313/2022	25.03.2022	WPC (OAP C) - 684/2014	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-22			(Seat No-1)
479	17314/2022	25.03.2022	WP (C) - 6831/2022	R.K. MOHABHOI	C.O.	COURT NO. 6	Order Dtd. 2022-03-16		WRIT BRANCH -5	(Seat No-47)
480	17315/2022	25.03.2022	BLAPL-11332/2021	CHINMAYA KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(Seat No-47)
481	17316/2022	25.03.2022	BLAPL-735/202	H.P. SAHOO	C.O.	COURT NO. 23	Order Dtd.			(Seat

			2				2022-03-25			No-47)
48 2	17317/2 022	25.03.20 22	BLAPL- 10744/2 021	P. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022- 03-23			(Se at No- 47)
48 3	17318/2 022	25.03.20 22	WP (C) - 17563/2 010	PK LENKA	C.O.	COURT NO. 3	Order Dtd. 2022- 03-23			(Se at No- 47)

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